

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**IA 157 of 2014 in**  
**Appeal No. 10 of 2013**

**Dated : 22<sup>nd</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Association of Classified &**  
**Approved Hotels of Kerala** **... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory**  
**Commission & Ors.** **...Respondent(s)**

**Counsel for the Appellant(s) : Mr. James Mathew**  
**Mr. Kushna Prasad N.**  
**Counsel for the Respondent(s): Mr. M.T. George for KSEB**

**ORDER**

We have heard the learned counsel for the parties.

Post the matter for Orders on **24.04.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/js**